

510

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

Original Application no. 289 OF 2023

In the matter of:

Lt. Col. Jasjit Singh Gill

.....Applicant(s)

V/S

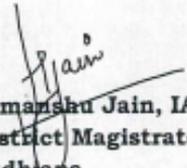
State of Punjab

...Respondent(s)

INDEX

Sr. No.	Particulars	Dated	Page No.
1.	Status Report by way of Affidavit of Himanshu Jain, IAS, District Magistrate, Ludhiana on behalf of Respondent No. 4.		1-7
2.	Annexure-A - Letter Municipal Corporation Ludhiana (MCL)	08.12.2025	8-9
3.	Annexure-B - Minutes of Meeting	23.10.2025	10-11
4.	Annexure-C - Minutes of Meeting	24.10.2025	12-13
5.	Annexure-D - Minutes of Meeting	28.11.2025	14-15
5.	Annexure-E - Minutes of Meeting	29.12.2025	16-17
6.	Annexure-F - Report of SDM, Ludhiana(East)	07.01.2026	18
7.	Annexure-G - Report of SDM, Ludhiana(West)	07.01.2026	19-25

Place: LUDHIANA
Dated: 08-01-2026


Himanshu Jain, IAS
District Magistrate
Ludhiana

Phone- 98150-08658

Email Id- dc.ldh@punjab.gov.in

511

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

Original Application no. 289 OF 2023

In the matter of:

Lt. Col. Jasjit Singh Gill

.....Applicant(s)

V/S

State of Punjab

...Respondent(s)

Progress/Status Report in the form of affidavit by
Himanshu Jain, IAS, District Magistrate,
Ludhiana.

It is most respectfully showeth:

1. That undersigned is posted as District Magistrate, Ludhiana and thus filing the reply.
2. That Hon'ble National Green Tribunal vide orders dated 27.10.2025 has directed as follows:

7. There is a connected issue as to how the carcass in the State is being disposed of in the meanwhile. Thus we require the Principal Secretary, Environment to file affidavit disclosing the cattle population in the State, the carcass which is

generated monthly on account of death of cattle and the facilities which are available in the State to dispose of the carcass. The affidavit will also disclose the number of Hadda rodies which are operating in the State. These details will be furnished District-Wise in a tabulated form and an affidavit will be filed within four weeks.

8. Since, the State has repeatedly non complied with the order of the Tribunal and has not even filed affidavit in compliance of the previous order, therefore, we impose the cost of Rs. 50,000/- upon the State of Punjab which is to be deposited with Registrar General of the Tribunal within two weeks.
9. Learned Counsel appearing for the MoEF & CC seeks four weeks' time to obtain instruction and file the report.
10. Learned Counsel for the applicant in I.A. No. 256/2024 in E.A. No. 33/2023 is directed to supply a copy of the I.A. to the Counsel for the State of Punjab, PPCB and MoEF & CC within one week. Reply to I.A. be filed within four weeks.
11. List on 12.01.2026.

3. That at the outset, it is respectfully submitted that in compliance with the order dated 27.10.2025 passed by the

Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. 289 of 2023, a cost of Rs. 50,000/- (Rupees Fifty Thousand only) as imposed upon the State of Punjab was duly deposited with the Registrar General, Hon'ble National Green Tribunal, Principal Bench, New Delhi. The said amount was deposited through the office of the Commissioner, Municipal Corporation, Ludhiana, vide Demand Draft No. 510885 dated 08.11.2025, issued by ICICI Bank, Jamalpur Branch, Ludhiana. A copy of the covering letter along with the Demand Draft is annexed herewith as **Annexure-A**.

4. That in compliance with the directions of the Hon'ble National Green Tribunal, the undersigned convened meetings from time to time to examine the issue of relocation of the existing carcass utilization plant and to identify feasible land for the said purpose. In this regard, a meeting was held on 23.10.2025, wherein, after detailed deliberations with all concerned departments and stakeholders, six (06) potential sites namely Garhi Fazal, Haider Nagar, Salempur, Garcha Sekhowal and Sailkiana were identified for consideration. The proceedings/minutes of the said meeting dated 23.10.2025 are annexed herewith as **Annexure-B**.

5. That pursuant to the deliberations held on 23.10.2025, a detailed feasibility report of the above-mentioned sites was

submitted on 24.10.2025. Upon examination, Village Salempur was found to be comparatively feasible, subject to fulfillment of certain stipulated conditions. However, negotiations with the local villagers of Village Salempur are still ongoing, as objections have been raised by the residents against the proposed relocation of the carcass plant. The relevant report and proceedings are annexed herewith as **Annexure-C**.

6. That in further compliance with the directions of the Hon'ble Tribunal, a meeting was convened on 28.11.2025 under the chairpersonship of the Deputy Commissioner, Ludhiana, with concerned stakeholders including officials of the Municipal Corporation, Ludhiana; Punjab Pollution Control Board; Greater Ludhiana Area Development Authority (GLADA); and the Office of the District Town Planner, Ludhiana. During the said meeting, the Municipal Corporation, Ludhiana suggested three additional sites namely Sewerage Treatment Plants Sites at Balloke, Bhattian and Jamalpur, for consideration for relocation of the carcass plant. It was decided that joint physical inspections of the said sites be conducted to assess their feasibility from environmental, planning and operational perspectives. The proceedings of the meeting dated 28.11.2025 are annexed herewith as **Annexure-D**.

7. That thereafter, vide letter/order dated 29.12.2025, a Joint Committee comprising representatives of Chief Administrator, GLADA, Commissioner, Municipal Corporation Ludhiana; Sub-Divisional Magistrates, Ludhiana (East and West), District Town Planner, Ludhiana and Environmental Engineer, Punjab Pollution Control Board, Ludhiana was constituted to conduct joint site inspections of Sewerage Treatment Plants at Balloke, Bhattian and Jamalpur sites and to submit a detailed feasibility report in compliance with the directions of the Hon'ble Tribunal. The said office proceedings are annexed herewith as **Annexure-E**.

8. That in pursuance of the above directions, joint site inspections were conducted by the duly constituted committees and inspection/feasibility reports were received from the concerned Sub-Divisional Magistrates. The Sub-Divisional Magistrate, Ludhiana (East), vide letter No. 105/SDC-3 dated 07.01.2026, submitted the joint inspection report in respect of Sewage Treatment Plant (STP), Jamalpur, wherein site-specific observations relating to land use, surrounding infrastructure and existing municipal facilities were recorded for consideration. The said joint inspection report is annexed herewith as **Annexure-F**.

9. That similarly, the Sub-Divisional Magistrate, Ludhiana (West), vide letter No. 5892 dated 07.01.2026, submitted joint inspection reports in respect of Sewage Treatment Plant (STP), Balloke and Sewage Treatment Plant (STP), Bhattian, wherein details relating to land availability, proximity of surrounding habitations, existing STP infrastructure and present utilization of the land were assessed and documented. The said inspection/feasibility reports have been received and are annexed herewith as **Annexure-G**.

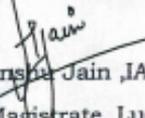
10. That the aforesaid inspection/feasibility reports are under active consideration and examination at the district level by the District Administration, Ludhiana, in consultation with the Municipal Corporation, Ludhiana; Punjab Pollution Control Board; Greater Ludhiana Area Development Authority (GLADA); and other concerned statutory authorities, so as to ensure that any decision regarding relocation of the carcass utilization plant is environmentally compliant, technically viable and socially acceptable, strictly in accordance with the directions of the Hon'ble National Green Tribunal.

11. That it is most respectfully and humbly submitted that the District Administration, Ludhiana, remains fully committed to strict compliance with the directions of the Hon'ble National Green Tribunal and is making continuous and bona fide

517

efforts through regular meetings, site assessments and stakeholder consultations to facilitate relocation of the carcass utilization plant. In view of the ongoing evaluation process and consultations with concerned stakeholders, it is humbly and respectfully prayed that further reasonable time may kindly be granted to the District Administration for finalization of a suitable alternative site. The present status report is being filed in compliance with the order dated 27.11.2025 and any further directions issued by this Hon'ble Tribunal shall be complied with in letter and spirit.

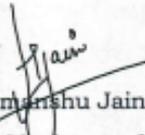
Submitted by


(Himanshu Jain, IAS)
District Magistrate, Ludhiana

Verification:-

Verified that the contents of para no.1 to 11 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Dated:- 08-01-2026
Place:- LUDHIANA


(Himanshu Jain)
District Magistrate, Ludhiana

8
518

Annexure - A

To
The Registrar General
National Green Tribunal
Principal Bench
New Delhi

Date: 08.12.2025

Subject: Deposit of Cost of Rs. 50,000/- in Compliance of Order dated 27.10.2025 in OA No. 289/2023 (IA No. 153/2024), titled as "**Col. Jasjit Singh Gill vs. State of Punjab**" with Execution Application No. 33/2023 in OA No. 465/2019.

Respected Sir,

I am directed to submit that in compliance with the Order dated 27.10.2025 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in **Original Application No. 289/2023** (IA No. 153/2024) titled "**Col. Jasjit Singh Gill vs. State of Punjab**", the Hon'ble Tribunal, in para 8 of the said of order, imposed a cost of Rs 50,000/- upon State of Punjab and directed that the same to be deposited with the Registrar General of the Tribunal within two weeks.

In compliance of the afore-said directions, the Commissioner, Municipal Corporation, Ludhiana, is hereby depositing an amount of **Rs. 50,000/-** (Rupees Fifty Thousand only) vide **Demand Draft No. 510885**, issued by ICICI Bank, Jamalpur Branch, Ludhiana on behalf of the State of Punjab.

You are requested to kindly acknowledge the receipt of the aforesaid Demand Draft and the same may kindly be taken on record.

Asiwach
Yours faithfully,
Ankit Siwach, Adv
9671594417

For Commissioner
Municipal Corporation, Ludhiana



True copy

Oku.

Ajay Bhanot Sr. Assistant
D. Office, Ludhiana

519

AT THE FRONT
CICI BANK

1573, D'AVIGNON, N. ALGERIA

510885

DO No

VALID FOR THREE MONTHS ONLY
DATE 0 4 1 2 2 0 2 5
D M Y Y Y Y

ON DEMAND PAY

REGISTRAR NATIONAL GENERAL TRIBUNAL *****

STATE TO US AND ONLY

OR ORDER

QUERES

*****50.000.03

Purchaser Name: COMMISSIONER MUNICIPAL COLEFOR YANUS RECEIVED
06/5/2 Not Above 50.000.00

0579DCEBPAY

CICI BANK LIMITED

Issuing Branch

Authorized Signatory

YV8654

Authorized Signatory

Passes upon delivery

YV8654

510885# 000290000: 000578# 15

True Copy

Ajay Kumar Sr. Analyst
DC office, Ludhiana

520

Subject: PROCEEDINGS OF THE MEETING HELD REGARDING FEASIBILITY OF IDENTIFIED SITES FOR CARCASS UTILIZATION PLANT ON DATED 23-10-2025.

The meeting was attended by the following officers/officials:

1. Smt. Jasleen Kaur Bhullar, Sub Divisional Magistrate, Ludhiana (East)
2. Sh. S.I. Gupta, SE, Municipal Corporation Ludhiana (on behalf of MC Ludhiana)
3. Er. Rantej Sharma, EE, PPCB (on behalf of PPCB, Ludhiana)
4. Er. Jaspal Singh, EE PPCB (on behalf of PPCB, Ludhiana)
5. Sh. Balvinder Singh, XEN Municipal Corporation Ludhiana (on behalf of MC Ludhiana)
6. Sh. Suraj Manchanda, O/o GLADA (on behalf of GLADA, Ludhiana)
7. Sh. Hardeep Singh Sekhon, ATP (on behalf of DTP Ludhiana)
8. Sh. Lovinder Singh Mann AEE, PPCB (on behalf of PPCB, Ludhiana)

A meeting was convened under the chairpersonship of the Additional Deputy Commissioner (G) to review the reports submitted by the Greater Ludhiana Area Development Authority (GLADA) and the Municipal Corporation, Ludhiana regarding the feasibility of six identified sites—Garhi Fazal, Haider Nagar, Salempur, Garcha, Sekhowal, and Saikiana—for the establishment of a carcass utilization plant.

A meeting was convened under the chairpersonship of the Additional Deputy Commissioner (General), Ludhiana, to examine the feasibility of six proposed sites identified around the villages Garhi Fazal, Haider Nagar, Salempur, Garcha, Sekhowal, and Saikiana for the establishment of a carcass utilization plant. The meeting was attended by representatives from the Punjab Pollution Control Board (PPCB), Greater Ludhiana Area Development Authority (GLADA), Municipal Corporation Ludhiana, and the Revenue Department.

After detailed deliberation based on the joint inspection report and site-specific observations, the following decisions were recorded:

1. Garhi Fazal:

The site is not feasible as per PPCB norms, thereby disqualifying it for consideration.

2. Haider Nagar:

The site is not feasible as the land is under status quo imposed by the Hon'ble Punjab & Haryana High Court in CWP No. 5626-2022 (Sudesh Kumar vs. State of Punjab).

3. Salempur:

The site is accessible through a 3 km long, 4 karan wide road connecting from the Mattewara-Chauna road.

True Copy
 Olu
 Ajay Kumar Singh
 De. office, Ludhiana

521

4. Garcha:

The land can be accessed from Salempur road (4 karam wide) by constructing an approach road within GLADA land in Salempur, requiring approximately 6 acres of length

5. Sekhowal:

The site can be accessed through two possible routes:

* By constructing a road through GLADA land and joining it with the 5 karam village road of Garhi Fazal, requiring around 8 acres of road construction; or

* From Mattewara-Chaunta road via Sekhowal road, by constructing a 12-acre long road through GLADA land.

6. Saikiana:

The site can be reached via Mattewara-Chaunta road to Sekhowal road, by constructing an approach through GLADA land (approximately 10 acres).

After reviewing all six options, it was concluded that Garhi Fazal and Haider Nagar are not feasible, while the remaining four sites require significant infrastructural development for road access and resolution of land transfer and afforestation constraints before further consideration.

The GLADA and Municipal Corporation authorities were directed to jointly examine the practicality of approach road development and submit a report on the selected site today itself, so that a status report may be filed before the Hon'ble NGT.

Meeting ended with thanks to the Chair.


Deputy Commissioner
Ludhiana

Endst. No. 31964-70 /M.A

Dated: 23-10-2015

A copy of the above is forwarded to the following for kind information and necessary action:

1. Chief Administrator, GLADA.
2. Commissioner, Municipal Corporation, Ludhiana.
3. Additional Commissioner, Municipal Corporation, Ludhiana
4. Additional Deputy Commissioner (General), Ludhiana
5. Sub Divisional Magistrate, Ludhiana (East)
6. District Town Planner, Ludhiana.
7. Senior Environmental Engineer, PPCB, Ludhiana
8. Assistant Environmental Engineer, PPCB, Ludhiana
9. P.A. to Deputy Commissioner / Steno to ADC (G) / CMFO, Ludhiana.

True Copy

Ajay Chhoti s/o Anishub
D.E. office, Ludhiana


Deputy Commissioner
Ludhiana

522

Subject: PROCEEDINGS OF THE MEETING HELD REGARDING FINAL SELECTION OF SITE FOR ESTABLISHMENT OF CARCASS UTILIZATION PLANT ON DATED 24-10-2025.

The meeting was attended by the following officers/officials:

1. Smt. Jasleen Kaur Bhullar, Sub Divisional Magistrate, Ludhiana (East)
2. Sh. S.I. Gupta, SE, Municipal Corporation Ludhiana (on behalf of MC Ludhiana)
3. Sh. Suraj Manchanda, O/o GLADA (on behalf of GLADA, Ludhiana)

A meeting was convened under the chairpersonship of the undersigned to review the reports submitted by the Greater Ludhiana Area Development Authority (GLADA) and the Municipal Corporation, Ludhiana regarding the feasibility of six identified sites—Garhi Fazal, Haider Nagar, Salempur, Gareha, Sekhowal, and Saikiana—for the establishment of a carcass utilization plant.

1. Review of Joint Report

The joint report submitted by GLADA and Municipal Corporation, Ludhiana, was examined in detail. As per their findings, Salempur has been recommended as the most suitable site for the establishment of the proposed carcass utilization plant. The site is approachable through an existing 3 km long and 4 karam wide road connecting from Mattewara-Chaunta road, requiring minimal additional infrastructure development compared to other locations.

2. Land Status of Salempur Site

It was informed by GLADA representatives that the land identified in village Salempur is already under process of transfer by GLADA, as it has been earmarked for Compensatory Afforestation (CA) in accordance with the Standard Operating Procedure (SOP) dated 22.05.2025.

The khasra numbers of the site are under proposal for transfer to the Executive Engineer, National Highway, PWD (B&R), Sangrur, for CA purposes.

After deliberation, it was decided that a formal communication shall be sent to the Chief Administrator, GLADA, requesting that 5 acres of land from the earmarked area at Salempur be exempted from Compensatory Afforestation and made available for the establishment of the carcass utilization plant.

3. Observation of District Town Planner (DTP), Ludhiana

The report received from the District Town Planner (DTP), Ludhiana, vide Memo No. 19.09.2025, was also taken into account. As per the Land Use Plan notified vide No. 4411-22 CTP(PB)/SI-65 dated 28.07.2021, the area falling within a 1 km belt along the Dhusi Band of villages Sekhowal, Garhi Fazal, Salempur, and Saikiana has been designated as a "No Manufacturing Zone." This area is earmarked for development of a Modern Industrial Park / Mixed

True Copy
Ok
Ajay Bhanot Sr. Asst
O.C. Office 204.

523

Land Use Zone under the Industrial Park Policy, thereby prohibiting the establishment of carcass utilization plants within this stretch.

Accordingly, it was decided that a letter shall be issued to the District Town Planner (DTP), Ludhiana, to initiate the process for Change of Land Use (CLU) for the identified 5 acres of land at Salempur, so that necessary statutory approvals can be obtained for the proposed project.

4. Conclusion

After considering all aspects—technical feasibility, accessibility, and statutory compliance—the Committee approved the selection of the Salempur site as the preferred and feasible location for the establishment of the carcass utilization plant, subject to the following:

1. The 5-acre land earmarked for Compensatory Afforestation may be relocated to a suitable nearby site, subject to approval by the competent authority.
2. Initiation of Change of Land Use (CLU) by the District Town Planner, Ludhiana.

The meeting ended with thanks to the Chair.


Additional Deputy Commissioner (G)
Ludhiana

Endst. No. 30723-3/M.A

Dated: 24-10-2023

A copy of the above is forwarded to the following for kind information and necessary action:

1. Chief Administrator, GLADA.
2. Commissioner, Municipal Corporation, Ludhiana.
3. Additional Commissioner, Municipal Corporation, Ludhiana
4. Additional Deputy Commissioner (General), Ludhiana
5. Sub Divisional Magistrate, Ludhiana (East)
6. District Town Planner, Ludhiana.
7. Senior Environmental Engineer, PPCB, Ludhiana
8. Assistant Environmental Engineer, PPCB, Ludhiana
9. P.A. to Deputy Commissioner / Steno to ADC (G) / CMFO, Ludhiana.

True Copy



Ajay Bhanot Sr. Asstt.

D.C. Office, Ludhiana.


Additional Deputy Commissioner (G)
Ludhiana

524



ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ -ਕਮ-ਜ਼ਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ, ਲੁਧਿਆਣਾ
 OFFICE OF THE DEPUTY COMMISSIONER - CUM -
 DISTRICT MAGISTRATE, LUDHIANA
 (M.A Branch)

Subject: Status Report Regarding Relocation of Carcass Plant (NGT Case No. 289 of 2023) in Ludhiana District - Compliance of Hon'ble NGT Order dated 27.10.2025.

A meeting regarding the relocation of the carcass plant, in compliance with the directions of the Hon'ble National Green Tribunal in Case No. 289 of 2023, was convened on 28.11.2025 under the chairmanship of the Deputy Commissioner, Ludhiana, at the District Administrative Complex, Ludhiana.

The meeting was attended by the following officers:

- Sh. Paramdeep Sekhon, Additional Commissioner, Municipal Corporation Ludhiana
- Sh. Hardeep Singh Sekhon, Representative, Office of District Town Planner (DTP), Ludhiana
- Sh. Manpreet Singh, Representative, GLADA, Ludhiana
- Er. Pankaj Sharma, Executive Engineer, RO-1 Ludhiana, Punjab Pollution Control Board
- Er. Jaspal Singh, Punjab Pollution Control Board

At the outset, the undersigned apprised all present regarding the directions issued by the Hon'ble NGT vide order dated 27.10.2025, wherein the Municipal Corporation Ludhiana was required to operationalize the carcass plant and to deposit the penalty of ₹50,000.

Municipal Corporation Ludhiana informed the undersigned that the following three locations have been identified as potential sites for the proposed 2-5 acre carcass processing facility:

1. Balloke, STP
2. Bhattian, STP
3. Jamalpur, STP

After deliberations, the undersigned directed that all viable options must be thoroughly explored through a joint physical assessment of each proposed site to determine the most suitable location for the relocation.

Accordingly, the undersigned constituted a committee comprising representatives of Municipal Corporation Ludhiana, Punjab Pollution Control Board, GLADA, the concerned SDM (as per the jurisdiction of the proposed site), District Town Planner Office and the Sewerage Board, Ludhiana.

The members present in the meeting—namely Sh. Paramdeep Sekhon (M.C.), Sh. Hardeep Singh Sekhon (DTP), Sh. Manpreet Singh (GLADA), Er. Pankaj Sharma (PPCB) and Er. Jaspal Singh (PPCB)—were instructed to coordinate with the remaining concerned departments to undertake the joint feasibility study.

True Copy
 Ok
 Ajay Bhaud Sr. Asstt
 O'Office, LKH

525

The committee has been directed to conduct site visits, examine environmental, technical, planning, and social aspects of each identified location, and submit a detailed feasibility report within 5 days enabling further submission of a consolidated report to the Hon'ble NGT Monitoring Committee.


Deputy Commissioner
Ludhiana

Date: 28/1/25

Endst. No. 36582-90/M.A

A copy of the above is forwarded to the following for kind information and necessary action please:

1. Chief Administrator, GLADA
2. Commissioner, Municipal Corporation Ludhiana.
3. Additional Commissioner, Municipal Corporation Ludhiana.
4. Additional Deputy Commissioner (General), Ludhiana.
5. Concerned Sub-Divisional Magistrates, Ludhiana.
6. District Town Planner, Ludhiana.
7. Senior Environmental Engineer, PPCB, Ludhiana.
8. Concerned Assistant Environmental Engineer, PPCB, Ludhiana.
9. PA to Deputy Commissioner / Steno to ADC (G), CMFO Ludhiana.

True copy



Ajay Bhandal O-Office
Ludhiana. (Sr. Asstt.)


Deputy Commissioner
Ludhiana

526

ਦਫ਼ਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ -ਕਮ-ਜ਼ਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ, ਲੁਧਿਆਣਾ

OFFICE OF THE DEPUTY COMMISSIONER - CUM -
DISTRICT MAGISTRATE, LUDHIANA
(M.A Branch)

Subject: Status Report Regarding Relocation of Carcass Plant (NGT Case No. 289 of 2023) in Ludhiana District - Compliance of Hon'ble NGT Order dated 27.10.2025.

A meeting regarding compliance of the directions issued by the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide order dated 27.10.2025 in OA No. 289 of 2023 was convened on 29.12.2025 under the chairmanship of the Deputy Commissioner, Ludhiana at the District Administrative Complex, Ludhiana.

The meeting was attended by the following officers:

- Sh. Karan Agarwal, SDO, GLADA, Ludhiana
- Smt. Gurbinder kaur, ATP of District Town Planner (DTP), Ludhiana
- Mr. Jaspal Singh, Punjab Pollution Control Board
- Dr. Vipal Malhotra, A.M.O.H, MC Ludhiana
- Sh. Lali Makar, Representative, DTP, Ludhiana
- Sh. Balvinder Singh, Representative, GLADA, Ludhiana

At the outset, the undersigned apprised all present about the directions issued by the Hon'ble National Green Tribunal vide order dated 27.10.2025, wherein directions were issued regarding operationalization of the carcass plant and examination of feasibility for shifting the same to an alternative suitable location.

It was informed that during earlier meetings, the requirement of approximately 2 to 5 acres of land for establishment of a carcass processing facility was discussed and, accordingly, **Baloke STP, Bhattian STP and Jamalpur STP** were identified for conducting a **Joint Physical Assessment** and submission of a **Feasibility Report**.

The Joint Physical Assessment Report submitted by the committee was examined during the meeting. Upon detailed examination, it was observed that at the above-mentioned Sewage Treatment Plant sites, **adequate vacant and suitable land is not available** for relocation of the carcass plant. It was further observed that **sludge dumping is being carried out at various locations within the STP premises and that existing STP infrastructure such as treatment plants, machinery, motors and allied installations for treatment of Budha Nallah sewage are already in operation.** In view of the existing installations and operational requirements of the STPs, relocation of the carcass plant at these locations is presently not feasible.

Further, the chairperson expressed dissatisfaction with the adequacy of the report submitted by the committee. Accordingly, the committee was directed to **re-conduct a Joint Physical Assessment at Baloke, Bhattian and Jamalpur STPs**, keeping in view that the existing STP facilities, processes and operations are not adversely affected in any manner.

The committee was further directed to reassess the feasibility of availability of any suitable and viable land for the carcass plant while ensuring strict compliance with all applicable laws, rules, environmental norms and planning guidelines, and to submit a comprehensive, reasoned and site-specific Feasibility Report.

It was directed that the revised Feasibility Report shall be submitted to this office by **02.01.2026 (Friday)** positively, so as to enable filing of a consolidated response before the Hon'ble NGT in **OA No. 289 of 2023** prior to the next date of hearing fixed for **12.01.2026**.

For the said purpose, the following committee shall conduct a **Joint Site Inspection on 31.12.2025** and prepare a joint report:

True copy


Ajay Bhandari Sr Asstt
O-C office, L.A.


Sr. No.	Committee Member
1.	Chief Administrator, GLADA, Ludhiana (Representative)
2.	Commissioner, Municipal Corporation, Ludhiana (Representative)
3.	Sub-Divisional Magistrate, Ludhiana (East & West)
4.	District Town Planner, Ludhiana
5.	Environmental Engineer, Punjab Pollution Control Board, Ludhiana

The committee was further directed to ensure that the **Joint Feasibility Report** is presented in the next meeting scheduled to be held on **06.01.2026**.



Deputy Commissioner
Ludhiana

Endst. No. 40295-33/M.A

Dated: 24/12/25

A copy of the above is forwarded to the following for kind information and necessary action please:

1. Chief Administrator, GLADA
2. Commissioner, Municipal Corporation Ludhiana.
3. Additional Commissioner, Municipal Corporation Ludhiana.
4. Additional Deputy Commissioner (General), Ludhiana.
5. Concerned Sub-Divisional Magistrates, Ludhiana.
6. District Town Planner, Ludhiana.
7. Senior Environmental Engineer, PPCB, Ludhiana.
8. Concerned Assistant Environmental Engineer, PPCB, Ludhiana.
9. PA to Deputy Commissioner / Steno to ADC (G), CMFO Ludhiana.

True Copy



Ajay Bhanot Sr. Asst.

O.C. office, Ludhiana.



Deputy Commissioner
Ludhiana

528



ਦਫਤਰ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਲੁਧਿਆਣਾ (ਪੂਰਬੀ)
Office of the Sub Divisional Magistrate, Ludhiana (East)
sdm.east.ludhiana@gmail.com

To

The Deputy Commissioner
Ludhiana. (MR Branch)

No. 105/SDC-3 Dated: 7/1/26

Subject: Finding suitable location for establishment of Carcass Utilization Plant.
Sir,

In compliance with directions regarding identification of a suitable site for establishment of a Carcass Utilization Plant, a joint site inspection was conducted and the following observations are submitted for kind perusal:

Observations:

1. A joint site visit was conducted on 06/01/2026 at the land parcel located behind STP 225 MLD, Jamalpur, which has been proposed for establishment of a Carcass Utilization Plant. The inspection was carried out in the presence of officials from Punjab Pollution Control Board (PPCB), Municipal Corporation Ludhiana (MCL), and Punjab Water Supply and Sewerage Board (PWSSB).
2. The total area of the site is approximately 2 acres.
3. The site abuts the garbage dump site of Municipal Corporation, Ludhiana, and which is located adjoining STP 225 MLD Jamalpur. Earlier this was earmarked for sludge drying beds, though it is presently vacant.
4. As per the District Master Plan, the designated site is earmarked as "Sewage Treatment Plant", and the surrounding area falls under "Industrial Zone."
5. During inspection, it was observed that the site fulfills norms of Pollution Control Board for establishment of carcass plant.
6. During discussions at site, officials of Municipal Corporation, Ludhiana informed that the said land has been allotted for a cow dung management project. As per MCL officials, the site is intended to be utilized for cow dung management and related activities, and garbage has already been cleared from the site.
7. Distance of 500meter shall be maintained from Budha Dariya. This is submitted for kind information and further directions, please.

Amrinder Singh
ATP/DTP

XEN
PPCB

SDO
(O&M) MCL

SDM
PWSSB

Ajay Bhatnagar
SDM
Ludhiana (East)

As the MC officials have expressed their inability to shift cow dung management facility to other place, the site is not recommended for consideration for Carcass plant.

Amrinder Singh

529

Office of The Sub Divisional Magistrate Ludhiana (West)

To

The Deputy Commissioner,
Ludhiana

Sub:

No. 5892 Dated - 7/1/26
Finding suitable location for establishment of Carcass Utilization Plant.

It is intimated that in compliance with directions regarding identification of a suitable site for establishment of a Carcass Utilization Plant at STP Bhattian and Baloke, a joint site inspection was conducted by the undersigned along with the officers of Town Planning, PPCB, PWSSB, MCL and Revenue Department on 05.01.2026, the following observations are submitted for kind perusal:

1. STP Bhattian Site

- A site has been identified at coordinates Lat: 30.9649930, Long: 75.8320637 inside the STP Bhattian.
- The total area of the site is approximately 02 acres, which is presently vacant.
- There are lagoons of STP back side of the site. The residential houses are starting at a distance of 170 meter (15 plus residential houses) at one side from the site. The residential houses (more than 50 houses) are located along all the 04 sides of the site at a distance of around 350 meters. The village Bhattian is also starting at a distance of around 350 meters from the proposed site.
- The officers of the PWSSB submitted that the site has been kept for the storage of sludge to be removed from the sludge drying beds.

2. STP Baloke Site

- A site has been identified at coordinates Lat: 30.9352607, Long: 75.7860963 inside the STP Baloke.
- The total area of the site is approximately 02 acres, which is presently vacant and some plants are grown.
- Around 40 residential houses are located at a distance of 120 meter from the proposed site and 50 plus residential houses are located at a distance of around 400 meters from the proposed site. The village Baloke is located at a distance of around 450 meters from the proposed site.

This is for kind information and further action, please.

True Copy

OK.

Ajay Bhanot Sr. Asstt.

O-C office, now.


Sub-Divisional Magistrate,
Ludhiana (West)

 Scanned with OKEN Scanner

 Scanned with OKEN Scanner

530

Inspection report

Location of site: STP Balloke, District Ludhiana
Date of Visit: 05.01.2026
Nodal Officer: Dr. Poonampreet Kaur (PCS), SDM Ludhiana (West)
Visiting Team:
1. Sh. Jasdev Singh Assistant Commissioner, MCL
2. Er. Balraj Singh, XEN, PWSSB,
3. Er. Amritpal Singh, SDO MCL,
4. Sh. Jinsu Bansal, Tehsildar LDH (west)
5. Smt. Gurvinder Kaur (ATP), Ludhiana,
6. Er. Jaspal Singh, EE, RO-3, Ludhiana,
7. Sh. Naresh Kumar, Patwari Balloke.

Sub: Finding of a suitable location for establishment of Carcass Utilization Plant.

It is intimated that in compliance with directions regarding identification of a suitable site for establishment of a Carcass Utilization Plant, a joint site inspection was conducted by the team of above said officers on 05.01.2026 and it was observed as under:

1. A site has been identified at coordinates Lat: 30.9352607, Long: 75.7860963 inside the STP Balloke.
2. The total area of the site is approximately 02 acres, which is presently vacant and some plants are grown.
3. Around 40 residential houses are located at a distance of 120 meter from the proposed site and 50 plus residential houses are located at a distance of around 400 meters from the proposed site. The village Balloke is located at a distance of around 450 meters from the proposed site.


ATP
Ludhiana


EE
PPCB


XEN
PWSSB


SDO
(O&M) MCL


Tehsildar
Ludhiana (West)

True copy



Ajay Bhanot Sr. Asstt.

D-C Office, Joz.

531

Inspection report

Location of site:	STP Bhattian, District Ludhiana
Date of Visit:	05.01.2026
Nodal Officer	Dr. Poonampreet Kaur (PCS), SDM Ludhiana (West)
Visiting Team:	1. Sh. Abhishek Sharma (PCS), Joint Commissioner, MCL 2. Er. Balraj Singh, XEN, PWSSB, 3. Er. Amritpal Singh, SDO MCL, 4. Sh. Jinsu Bansal, Tehsildar LDH (west) 5 Smt. Gurvinder Kaur (ATP), Ludhiana, 6. Er. Jaspal Singh, EE, RO-3, Ludhiana, 7. Sh. Lovepreet Singh, Patwari Bhattian.

Sub: Finding of a suitable location for establishment of Carcass Utilization Plant.

It is intimated that in compliance with directions regarding identification of a suitable site for establishment of a Carcass Utilization Plant, a joint site inspection was conducted by the team of above said officers on 05.01.2026 and it was observed as under:

1. A site has been identified at coordinates Lat: 30.9649930, Long: 75.8320637 inside the STP Bhattian.
2. The total area of the site is approximately 02 acres, which is presently vacant.
3. There are lagoons of STP back side of the site. The residential houses are starting at a distance of 170 meter (15 plus residential houses) at one side from the site. The residential houses (more than 50 houses) are located along all the 04 sides of the site at a distance of around 350 meters. The village Bhattian is also starting at a distance of around 350 meters from the proposed site.
4. The officers of the PWSSB submitted that the site has been kept for the storage of sludge to be removed from the sludge drying beds.


ATP
Ludhiana


EE
PCRB


XEN
PWSSB


SDO
(O&M) MCL

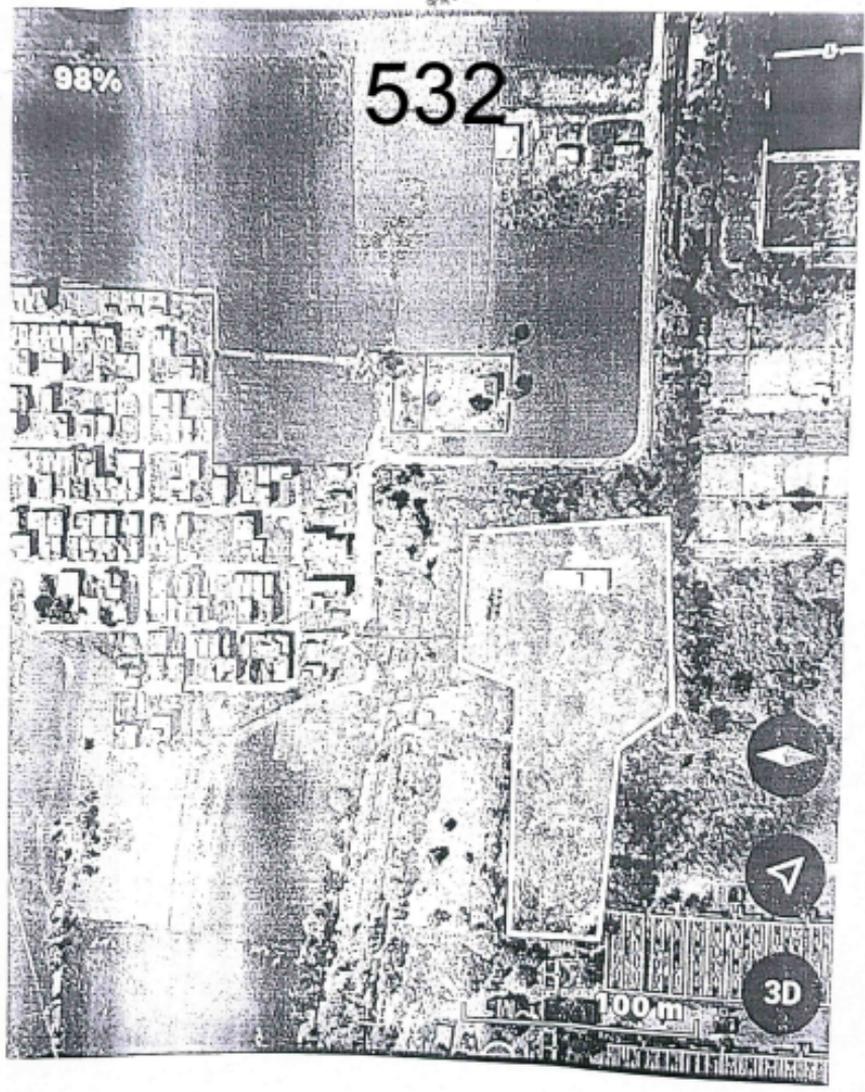

Tehsildar
Ludhiana (West)

True Copy

Ok.

Njey Bhanot Sr. AssH.

O-C office, Ludhiana.



True Copy

Ok.

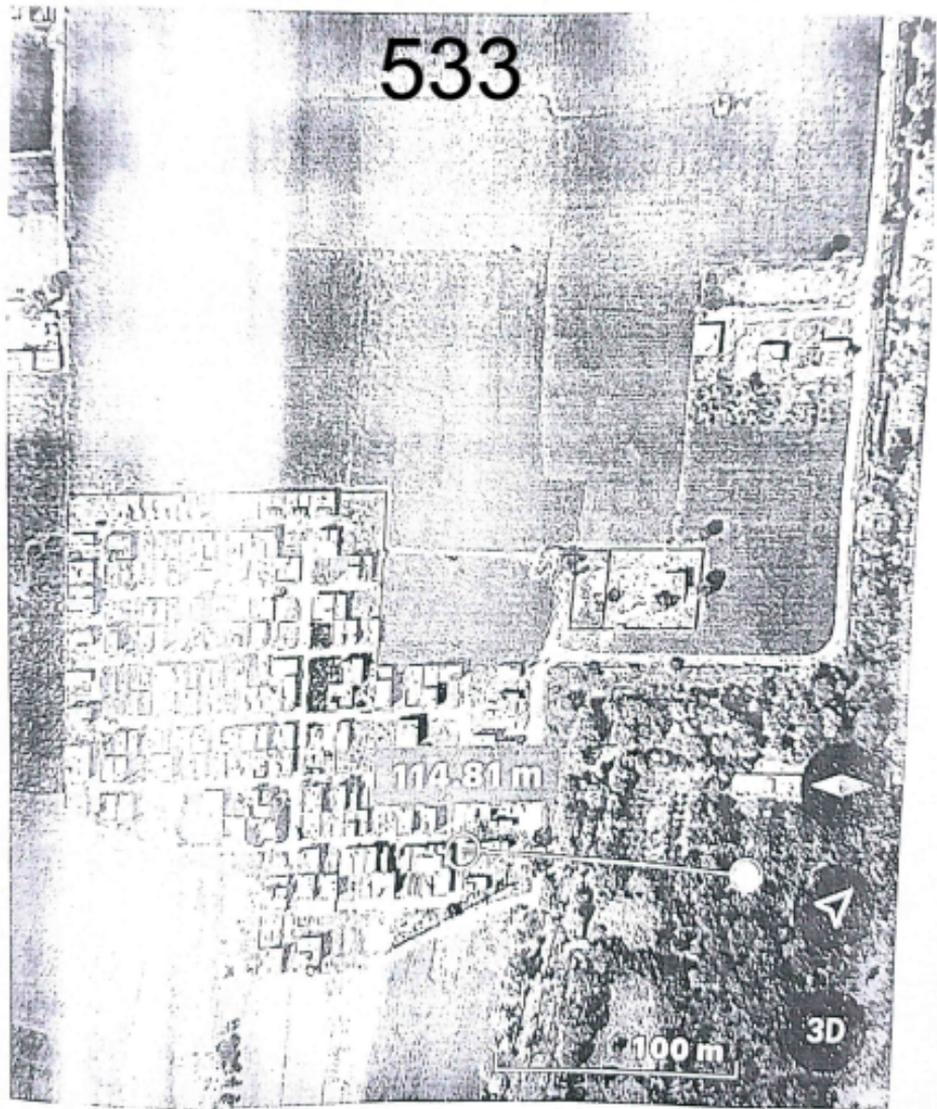
Ajay Braouot Sr. Asstt.

D/C office, hudaiaa.

Scanned with OKEN Scanner

Scanned with OKEN Scanner

533



True Copy

Aj

Ajay Bhanoor Sr. Asst.

D.C office, Lon.

- Scanned with OKEN Scanner
- Scanned with OKEN Scanner

534



STP Bhettan

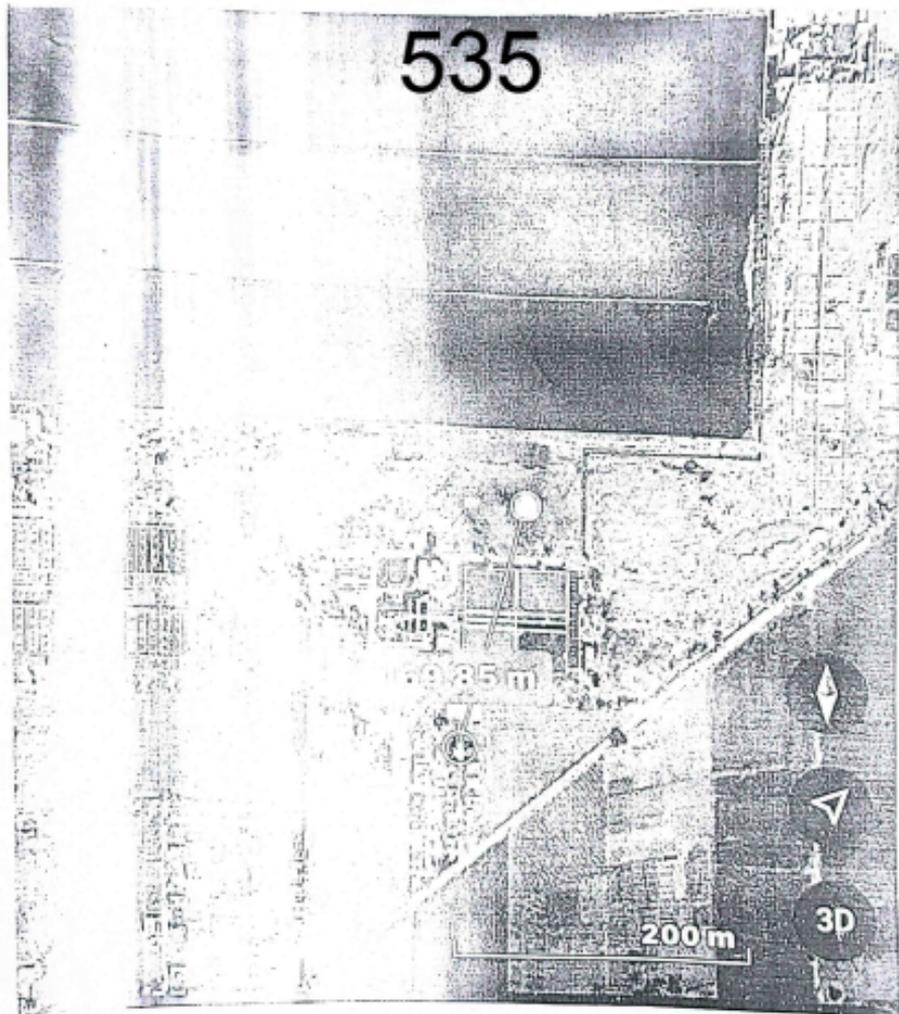
True Copy

Ok.

Ajay Bhanu Sr. Asst
D.C office, Lon.

- Scanned with OKEN Scanner
- Scanned with OKEN Scanner

535



True copy

Ok.

Ajay Bhandari Sr. HSH.

o/c office, Ludhiana.

Scanned with OKEN Scanner

Scanned with OKEN Scanner